

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CA/118,119,120,121/CAA/2017 PETITION NUMBER : ANDAVAR INVESTMENTS PVT LTD NAME OF THE TRANSFEROR : RAMANATHAN INVESTMENTS PVT LTD NAME OF THE TRANSFEROR : VALLIAMMAI INVESTMENTS NAME OF THE TRANSFEROR : SUBRAMANIAN INVESTMENTS PVT LTD NAME OF THE TRANSFERRE : 230 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM

1) ABISHEK RAMAN

COUNSEL FOR THE

forle lem

for HARISHANKAR MANI

ORDERICANT COMPANIES

Heard the counsel. Order is reserved.

(K. Anantha Padmanabha Swamy) Member (Judicial)